

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.01.2025** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 38/2025 For Condone Delay IA No. 141/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr.	Mr. EK Kumaresan	
2.	Comp App (AT) (CH) (Ins) No. 19/2025 For Stay IA No. 85/2025 To dispense with IA No. 86/2025 For Condone Delay IA No. 87/2025	Tamilnadu Mercantile Bank Ltd. Purasawalkam Branch Vs E. Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	
3.	Comp App (AT) (CH) (Ins) No. 20/2025 For Stay IA No. 92/2025 For Condone Delay IA No. 93/2025 To dispense with IA No. 94/2025	Tamilnadu Mercantile Bank Ltd. Vs E Santhanalakshmi Liquidator of Swastik Spinners (India) Pvt. Ltd. & Anr. WITH	Mr. Rajendran Raghavan	
4.	Comp App (AT) (CH) (Ins) No. 21/2025 For Condone Delay IA No. 95/2025 For Stay IA No. 96/2025 For Dispense with IA No. 97/2025	Tamilnadu Mercantile Bank Ltd. Vs S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt. Ltd	Mr. Rajendran Raghavan	
5.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinayas Construction Pvt Ltd & 3 Ors.	Ms. Alpa Jain, PCS	
6.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	

7.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erst. IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3
----	--	---	-------------------	---

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs Global Finsol Pvt. Ltd	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
10.	IA No.102/2023 (To Implead) in Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors. Vs KMS Constructions Pvt Ltd & 10 Ors.	Mr. Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
11.	IA No. 1178, 1179 & 1247/2024 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
12.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop- R2- R4

13.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
14.	IA No. 1248/2024 (For Direction) in Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors	Mr. TK Bhaskar	
15.	IA No. 59/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan R6 R7 Mr. ML Ganesh- R8
16.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors	Mr. SM Vivekanandh	Mr. Ravi Rajagopalan R1 R2 Mr. ML Ganesh- R3
17.	IA No. 84/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 For Urgent listing IA No. 1104/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Ltd.	Mr. Amir Bavani	
18.	IA No. 1220/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries Through its Proprietor GL Halan Vs Gowthami Infratech Pvt. Ltd.	Mr. Saswat Kumar Acharya	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
20.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr.Madhukar G. Angur Vs Abhay Govind Chebbi & 21 Ors	Ms. Ashima Mandla	Ms. Vandana PL- R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais- R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20

21.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Mr. Abhishek Anand- R1 Ms. Krutika Raghavan- R2
22.	Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	Mr. Mahadev Tirunagari, PCS
23.	Comp App (AT) (CH) (Ins) No. 301/2024 For Stay IA No. 798/2024 For Exemption IA No. 797/2024 For Direction IA No. 796/2024 Leave to file IA No. 1092/2024	Bhalakh Realtors Pvt. Ltd. & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & Anr	Ms. Arva Merchant	Mr. B Ramana Kumar- R1 Mr. Kaushik N Sharma- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Mr. R Abdul Mobeen	
25.	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No. 657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd. WITH	M/s King & Partridge	Mr. B Ramana Kumar
26.	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No.658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridg	Mr. B Ramana Kumar
27.	Comp App (AT) (CH) (Ins) No.12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Mr. R Saravana Kumar	Mr. S Thirumavalavan
28.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Ms. Aiswarya James	Mr. Anil D Nair R1, R2-R7 SVJS Associates R8, R10

29.	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd.	Mr. P Anil Mukherjee	Ms. Vinithra Srinivasan
30.	Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022 For Urgent Hearing IA No. 20/2025 For Clarification IA No. 48/2025	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 Ms. Mummaneni Vazra Laxmi- R3
31.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
32.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	Mr. CV Shailendran
33.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No.986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd.	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar
34.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
35.	Comp App (AT) (CH) (Ins) No. 45/2024 For Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1
36.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
37.	Comp App (AT) (CH) (Ins) No. 430/2024 For Stay IA No. 1175/2024 To Adv. Hg. IA No. 58/2025	SV Ramasamy Guarantor of Swastik Spinners (India) Pvt Ltd Vs S Muthuraju Erst. Liquidator of Swastik Spinners (India) Pvt Ltd & 2 Ors.	Mr. P Prashanth Mr. Gautam S. Raman	Mr. Rohan Rajasekaran- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38.	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors. WITH	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
39.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11
40.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
41.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in